

ITEM NO.31

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 875-876/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BINNU SRIVASTAVA ALIAS PAWAN SRIVASTAVA & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.96288/2020-CONDONATION OF DELAY
IN FILING and IA No.96291/2020-EXEMPTION FROM FILING O.T.)

Date : 18-05-2022 These appeals were called on for hearing today.

For Appellant(s) Mrs. Rachna Gupta, AOR
Mr. Abhishek Misra, Adv.
Mrs. Deepika Mishra, Adv.

For Respondent(s) Mr. P. K. Jain, AOR

UPON hearing the counsel through Video Conference
O R D E R

Service of notice is complete.

Await records.

List on 21.07.2022.

S.P.S. LALER
Registrar